

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34667/2024	CENTRAL PUBLIC WORKS DEPT., BBSR VS RAJESH MOHANTY	SATYASINDHU KASHYAP, C.G.C. VS	// ()	
2	D-BLAPL/24058/2024	AJAY DHALI VS STATE OF ODISHA	BASUDEV PUJARI VS	M.V.79 /47 /2022 () //	AOD20220004505C202400030
3	D-BLAPL/24063/2024	BISWANATH KANHAR VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	DASPALLA /310 /2023 () //	
4	D-BLAPL/24064/2024	HAPPY @ SATYAPRAKASH HATTI VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	BADAGODA P.S. /78 /2024 () //	
5	D-BLAPL/24065/2024	SUDHAKAR MOHAPATRA @ JAGAN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	BHARATPUR PS /374 /2024 () //	
6	D-BLAPL/24068/2024	BISWAJIT @ GANESH GIRI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	CHAMPUA /14 /2023 () //	
7	D-BLAPL/24069/2024	BISWAJIT @ GANESH GIRI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	TURUMUNGA /139 /2022 () //	
8	D-BLAPL/24070/2024	MOHAMMAD RAHIM VS STATE OF ODISHA	HEMANTA KUMAR SINGH VS	JAGATPUR /392 /2024 () //	
9	D-BLAPL/24072/2024	RAJANIKANTA NAYAK VS STATE OF ODISHA	RAMAKANTA PANDA VS	//0 () //	
10	D-BLAPL/24074/2024	RINKU SAHOO VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 () //	
11	D-BLAPL/24075/2024	SANJAY MISHRA @ SURANJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /161 /2024 () //	

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12	D-BLAPL/24076/2024	SUDAM RANA @ BHUTULU RANA VS STATE OF ODISHA	AMITABH PRADHAN VS	PADAMPUR /5 /2024 () //	
13	D-BLAPL/24077/2024	RAJA SHARMA @ THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	KINJIRKELA /102 /2024 () //	
14	D-BLAPL/24078/2024	BABULI @ TRILOCHAN DAS VS STATE OF ODISHA	UMESH KUMAR LENKA VS	DHUSURI /37 /2021 () //	
15	D-BLAPL/24080/2024	SARBESWAR GOCHHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CAPITAL P.S. /114 /2023 () //	
16	D-BLAPL/24081/2024	SUNIL KUMAR ROUT VS STATE OF ODISHA	SOHAN MISHRA VS	CUTTACK VIGILANCE /6 /2024 () //	
17	D-BLAPL/24084/2024	RAKESH KAR VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	/ /0 () //	
18	D-BLAPL/24085/2024	MADHUSUDAN BAGE VS STATE OF ODISHA	SOUGAT DASH VS	JAMDA PS /87 /2023 () //	
19	D-BLAPL/24086/2024	SABYASACHI SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /204 /2024 () //	
20	D-BLAPL/24087/2024	SARBESWAR GOCHHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CAPITAL P.S. /345 /2023 () //	
21	D-BLAPL/24088/2024	SARBESWAR GOCHHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CAPITAL P.S. /137 /2023 () //	
22	D-BLAPL/24089/2024	SK. TAHID VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /444 /2024 () //	
23	D-BLAPL/24090/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /69 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24091/2024	ANIL KUMAR DASH	RAGHUNATH DASMOHAPATRA	KHANDAGIRI P.S. /446 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24093/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24095/2024	PRATIK TARAI	SURENDRA PRASAD BARIK	BARI /311 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24096/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /349 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24097/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24099/2024	ANANDA MAITY	RAJIB LOCHAN PATTNAIK	MATHILI /23 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24100/2024	SUBASH BEHERA	UNMESH CHANDRA JENA	FATEGARH /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24104/2024	HEMANTA BAGH	MOHENDRA KUMAR MOHAPATRO	GOLAMUNDA /40 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24105/2024	DASHMU CHINDA	SUSHANTA KUMAR JOSHI	BODEN /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24106/2024	KISHORE NAYAK	SOUBHAGYA KUMAR DASH	ADVA /76 /2022	AOR20220001631C202400057
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24108/2024	MULIA NAIK	ASUTOSH TRIPATHY	BANTALA /43 /2011	AOR20220001648C202400043
		VS	VS	()	

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35	D-BLAPL/24114/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	PRANAB KUMAR DAS VS	// MALKANGIRI /714 /2022 ()	
36	D-BLAPL/24121/2024	STATE OF ODISHA RAMESWAR NARAYAN CHOUGHLE @ CHAUGHULEASHOK KUMAR ROUT VS	VS	// TANGI /162 /2024 ()	
37	D-BLAPL/24124/2024	STATE OF ODISHA SUMAN PATRA VS	RASHMI KANTA ACHARYA VS	// NAYAPALLI P.S. /170 /2024 ()	
38	D-BLAPL/24126/2024	STATE OF ODISHA SAMIR @ SAMEER XESS VS	PABITRA KUMAR NAYAK VS	// RAIBAGA /6 /2020 ()	
39	D-BLAPL/24129/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /111 /2024 ()	
40	D-BLAPL/24131/2024	STATE OF ODISHA BIDESHI BHOI VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /111 /2024 ()	
41	D-BLAPL/24132/2024	STATE OF ODISHA BASUDEV JENA @ BASUA VS	RAMANI KANTA PATTANAIAK VS	// DASARATHPUR /118 /2024 ()	
42	D-BLAPL/24133/2024	STATE OF ODISHA SANTA @ SANTOSH KUMAR SAHOO VS	SATYABRATA DASH VS	// Maitri Vihar PS /3 /2024 ()	
43	D-BLAPL/24137/2024	STATE OF ODISHA SHYAMA @ SHYAM SUNDAR PATRA VS	BISWA KUMAR MISHRA VS	// BALLIGUDA /188 /2019 ()	
44	D-BLAPL/24140/2024	STATE OF ODISHA RAMAKRUSHNA SAHU VS	SANJAY KUMAR PRADHAN VS	// HINJILI /39 /2024 ()	
45	D-BLAPL/24142/2024	STATE OF ODISHA ARUN MAHTO @ ARUN MAHAT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// SPL.TASK FORCE /12 /2024 () //	

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46	D-BLAPL/24143/2024	FAKIR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /560 /2024 () //	
47	D-BLAPL/24145/2024	ROSHAN PALEI @ ROSHAN PALLEI @ DAGARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /368 /2024 () //	
48	D-BLAPL/24146/2024	KISHORE CH. PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /185 /2024 () //	
49	D-BLAPL/24148/2024	BAINATH SAHU VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	K.NUAGAON /187 /2024 () //	
50	D-BLAPL/24150/2024	MANASA @ MANASI MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /138 /2022 () //	
51	D-BLAPL/24151/2024	KUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SULIAPADA /93 /2023 () //	
52	D-BLAPL/24152/2024	BANAMALI HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /60 /2021 () //	
53	D-BLAPL/24153/2024	SRIDHAR PRADHAN @ SRIDHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIRAKARPUR /185 /2024 () //	
54	D-BLAPL/24159/2024	SANJAY @ SANJAYA KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	ASKA /472 /2024 () //	
55	D-BLAPL/24161/2024	MD.MUSTAKIM @ MD.MUSTEKIM VS STATE OF ODISHA	ABAKASH NANDA VS	BAHALDA /40 /2023 () //	
56	D-BLAPL/24163/2024	SANARAMJIT MARANDI VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	TELKOI /196 /2024 () //	
57	D-BLAPL/24175/2024	MATHURANANDA MALLICK	SATYABRATA MOHANTY	PATTAMUNDAI /416 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/24179/2024	AKASH SENDRIA	RABINDRA NATH PRUSTY	ORIENT /30 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/24191/2024	JANMEJAYA SAHOO @JAJMAJAYA SAHOO	SURYAKANTA DWIBEDI	RANPUR /39 /2022	AOR20220001662C202400022
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/24193/2024	KESHAB PANGI	MANORANJAN PADHY	NANDAPUR /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/24194/2024	MANGAL SIHGH ADIWASI	ABIT SAHU	//	AOD20230001163C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/24195/2024	SUBA KHORA @ KHARA	MANORANJAN PADHY	NANDAPUR /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/24197/2024	KHEMUNDU PANGI	MANORANJAN PADHY	NANDAPUR /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/24199/2024	SRIDHAR BEHERA	MANORANJAN PADHY	POTTANGI /40 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/24201/2024	SHRABAN KUMAR HAHAKHUD	DEEPANJALI SAHU	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/24204/2024	SUSANTA KUMAR NAYAK	MOHAMMED RIAZ	PIRAHAT P.S /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/24208/2024	NABIN KANHAR	BISWOJEET LENKA	BOUDH /147 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/24209/2024	HUKUM SINGH	ABIT SAHU	//	AOD20230001163C202400002
		VS	VS	()	

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69	D-BLAPL/24213/2024	STATE OF ODISHA SAMUEL KRAISAMAJHI @ MALLICK VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /73 /2023 ()	
70	D-BLAPL/24214/2024	STATE OF ODISHA CHETAN SHARMA VS	AMLAN SHAKTI PAUL VS	// INFOCITY PS /267 /2024 ()	
71	D-BLAPL/24217/2024	STATE OF ODISHA BALABHADRA BEHERA @ BALIA VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /180 /2024 ()	
72	D-BLAPL/24218/2024	STATE OF ODISHA BISHNU PRASAD JENA @ CHANDAN VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /313 /2024 ()	
73	D-BLAPL/24220/2024	STATE OF ODISHA R.SREENU NAIK @ R.SRINU NAIK VS	ABHAS MOHANTY VS	// KALIMELA /122 /2023 ()	
74	D-BLAPL/24226/2024	STATE OF ODISHA SUHEL @ SUHAIL KHAN VS	BHARAT BHUSAN ROUSTRAY VS	// SECTOR-15 /62 /2024 ()	
75	D-CMAPL/34498/2024	STATE OF ODISHA REENA PANIGRAHI VS	ADV. VS	// // ()	
76	D-CMAPL/34555/2024	ALOK KUMAR PANDA NEELACHAL GRAMYA BANK,KHURDA VS	ADV. VS	// // ()	
77	D-CMAPL/34559/2024	SALES TAX OFFICER,BBSR NEELACHAL GRAMYA BANK,KHURDA VS	ADV. VS	// // ()	
78	D-CMAPL/34566/2024	SALES TAX OFFICER,BBSR EMPRITA JENA VS	ADV. VS	// // ()	
79	D-CMAPL/34598/2024	STATE OF ODISHA SATYABHAMA MALIK VS	NIKUNJA KUMAR DEO VS	// // ()	
		STATE OF ODISHA		//	

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80	D-CMP/34533/2024	STATE BANK OF INDIA, MUNIGUDA BRANCH VS BIJAY KUMAR DALAI	AKHYAYA KUMAR MISRA VS	// 0 //	
81	D-CMP/34535/2024	STATE BANK OF INDIA, MUNIGUDA BRANCH VS STATE OF ODISHA	AKHYAYA KUMAR MISRA VS	// 0 //	
82	D-CMP/34541/2024	STATE BANK OF INDIA, RAYAGADA VS M/S. WIKI TRADING COMPANY, RAYAGADA	AKHYAYA KUMAR MISRA VS	// 0 //	
83	D-CMP/34545/2024	STATE BANK OF INDIA, RAYAGADA VS M/S. MAHANKAL YASODA SETHI, RAYAGADA	AKHYAYA KUMAR MISRA VS	// 0 //	
84	D-CMP/34550/2024	STATE BANK OF INDIA, MUNIGUDA BRANCH VS AMAR SOREN	AKHYAYA KUMAR MISRA VS	// 0 //	
85	D-CMP/34554/2024	STATE BANK OF INDIA, RAYAGADA VS STATE OF ODISHA	AKHYAYA KUMAR MISRA VS	// 0 //	
86	D-CMP/34556/2024	STATE BANK OF INDIA, RAYAGADA VS NAMITA DAS	AKHYAYA KUMAR MISRA VS	// 0 //	
87	D-CMP/34572/2024	JYOTSNAMAYEE MOHAPATRA VS TUKUNA NAYAK	SANJAYA KUMAR PATRI VS	// 0 //	AOR2022000052C202400022
88	D-CMP/34618/2024	SUBASH LIMA VS ANJALI KORAD	SUBASH CHANDRA RATH VS	// 0 //	
89	D-CMP/34619/2024	PRATIMA SAHOO VS INDRA SAHOO	DIGAMBARA MISHRA VS	// 0 //	
90	D-CMP/34625/2024	PRIYADARSHANI MOHAPATRA VS LALMOHAN MOHAPATRA	C. KASTURI VS	// 0 //	
91	D-CMP/34628/2024	GIRIJA KUMAR MOHAPATRA	ALOK KUMAR PANDA	//	

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		VS	VS	0	
92	D-CMP/34674/2024	SURESH CHANDRA PRADHAN LINGARAJ NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
93	D-CMP/34706/2024	RAMACHANDRA NAYAK NURSINGH CHARAN PARIDA	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
94	D-CMP/34718/2024	DILLIP KUMAR PARIDA RAMESH CHANDRA SATAPATHY	SAMIR KUMAR MISHRA(SR.ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-CMP/34722/2024	PURNA CHANDRA PRADHAN@ABHIRA PRADHAN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		PITEI SHAW@NISAMANI DALAI		//	
96	D-CMP/34724/2024	MANOBODH BHOTRA	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		JAYARAM PUJARI		//	
97	D-CONTC/34456/2024	SARAT CHANDRA PARIDA	ADV.	//	
		VS	VS	0	
		ASEATHY S., I.A.S		//	
98	D-CONTC/34457/2024	SITIKANTHA MISHRA	ADV.	//	
		VS	VS	0	
		ASWATHY S., I.A.S		//	
99	D-CONTC/34458/2024	RAJENDRA KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		ASWATHY S., I.A.S		//	
100	D-CONTC/34461/2024	ISWAR BHATRA	ADV.	//	
		VS	VS	0	
		BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION		//	
101	D-CONTC/34473/2024	DR.RAJALAXMI BEURA	ADITYA NARAYAN DAS	//	
		VS	VS	0	
		PRAVAT ROUTL, VC OUAT		//	
102	D-CONTC/34485/2024	SURENDRA PRUSTI	PAMI RATH	//	
		VS	VS	0	

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		SIDDESHWAR BALIRAM BANDAR, COLLECTOR		//	
103	D-CONTC/34487/2024	SK IMDAD ALLI	ADV.	//	
		VS	VS	0	
		ASWATHI S, IAS		//	
104	D-CONTC/34490/2024	SARBESHWAR MAHARANA	ADV.	//	
		VS	VS	0	
		ASWATHI S, IAS		//	
105	D-CONTC/34491/2024	DHANESWAR BISWAL	ADV.	//	
		VS	VS	0	
		ASWATHI S, IAS		//	
106	D-CONTC/34492/2024	MANORANJAN SAHOO	ADV.	//	
		VS	VS	0	
		ASWATHI S, IAS		//	
107	D-CONTC/34493/2024	JASHOBANTA KUMAR NAYAK	SOBHANA SAHOO	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
108	D-CONTC/34495/2024	GADADHAR MISHRA	ADV.	//	
		VS	VS	0	
		DEBASIS ROUT, TAHASILDAR		//	
109	D-CONTC/34499/2024	ANUP KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		AJIT NARAYAN PRASAD GIRI, OAS		//	
110	D-CONTC/34501/2024	DURGAMADHAB PALEI	ADV.	//	
		VS	VS	0	
		S.SUSHREE, IPS		//	
111	D-CONTC/34503/2024	PRADIPT KUMAR PATNAIK	DINESH KUMAR PANDA	//	
		VS	VS	0	
		ARAVINDA AGRAWAL, COMMISSIONER-CUM-SECRETARY		//	
112	D-CONTC/34505/2024	AMARENDRA KUMAR MOHANTY	DINESH KUMAR PANDA	//	
		VS	VS	0	
		ARAVINDA AGRAWAL, COMMISSIONER-CUM-SECRETARY		//	
113	D-CONTC/34508/2024	DHARMANANDA MISHRA	DINESH KUMAR PANDA	//	
		VS	VS	0	
		ARAVINDA AGRAWAL, COMMISSIONER-CUM- SECRETARY		//	

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114	D-CONTC/34510/2024	PIYUSH DASH VS USHA PADHEE, IAS	ASMIYA RANJAN MAJHI VS	// 0 //	
115	D-CONTC/34515/2024	DHIRENDRANATH DEY VS ASWATHY S, IAS	ADV. VS	// 0 //	
116	D-CONTC/34516/2024	SWETALEENA NAYAK VS LOGANAYAGI DIVYA, IPS	RAGHUNATH SINGH VS	// 0 //	
117	D-CONTC/34529/2024	AJIT KUMAR SINGH VS MANORANJAN MALLIK, DIRECTOR SECONDARY EDUCATION	ADV. VS	// 0 //	
118	D-CONTC/34547/2024	SWADESH BANDITA PADHI VS PREMCHANDRA CHOUDURI, IAS	ADV. VS	// 0 //	
119	D-CONTC/34548/2024	ANANTA KUMAR BEHERA VS ARAVIND AGRAWAL, COMM. CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202400099
120	D-CONTC/34551/2024	SARAT KUMAR NAYAK VS ARAVIND AGRAWAL, COMM. CUM. SECRETARY, DEPTT. OF HIGHER EDUCATION.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202400098
121	D-CONTC/34560/2024	SUSHANT KUMAR BEHERA VS ASWATHY S, IAS	ADV. VS	// 0 //	
122	D-CONTC/34562/2024	JADABA NAIK VS ASWATHY S, IAS	ADV. VS	// 0 //	
123	D-CONTC/34565/2024	CHITTARANJAN SENDHA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	
124	D-CONTC/34568/2024	KALINDRI ACHARYA VS PRATHAMESH ARBIND RAJESHIRKE, IAS	ADV. VS	// 0 //	
125	D-CONTC/34585/2024	JAYAKRUSHNA PATRA	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/34588/2024	ASWATHY S, IAS PARAMESWAR MAHANTA	ADV.	//	
		VS	VS	0	
127	D-CONTC/34590/2024	ASWATHY S, IAS ANANDA CHANDRA PALEI	ADV.	//	
		VS	VS	0	
128	D-CONTC/34592/2024	ASWATHY S, IAS DRONA PRADHAN	ADV.	//	
		VS	VS	0	
129	D-CONTC/34596/2024	ASWATHY S, IAS NITYANANDA MANDAL	ADV.	//	
		VS	VS	0	
130	D-CONTC/34599/2024	ASWATHY S, IAS BASANTA KUMAR MAHANTA	ADV.	//	
		VS	VS	0	
131	D-CONTC/34601/2024	ASWATHY S, IAS LALATENDU BAL	ADV.	//	
		VS	VS	0	
132	D-CONTC/34604/2024	ASWATHY S, IAS KAHNU CHARAN SAMAL	ADV.	//	
		VS	VS	0	
133	D-CONTC/34605/2024	ASWATHY S, IAS LAXMAN KUMAR MAHANTA	ADV.	//	
		VS	VS	0	
134	D-CONTC/34607/2024	ASWATHY S, IAS ARATI MALLIK	NIHAL RATH	//	
		VS	VS	0	
135	D-CONTC/34611/2024	ASWATHY S, IAS URMILA DAS	ADV.	//	
		VS	VS	0	
136	D-CONTC/34621/2024	PANCHANAN MALLIK, BDO DHANESWAR PRADHAN	ADV.	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/34633/2024	SATYABRATA SAHU, I.A.S PRAKASH KUMAR MISHRA VS	ADV. VS	// // 0	
138	D-CONTC/34634/2024	SUSHIL KUMAR LOHANI, IAS AJAYA KUMAR SARANGI VS	ADV. VS	// // 0	
139	D-CONTC/34638/2024	SUSHIL KUMAR LOHANI, I.A.S SURENDRANATH SAHOO VS	ADV. VS	// // 0	
140	D-CONTC/34639/2024	BRUNDABAN SATAPATHY, DIRECTOR TUNA NAYAK VS	ADV. VS	// // 0	
141	D-CONTC/34640/2024	SJ. DEEPAK KUMAR PATTNAIK, PRINCIPAL SARAT CHANDRA OJHA VS	ADV. VS	// // 0	
142	D-CONTC/34654/2024	PRITIPARNA MISHRA, OAS-I KRUSHNA CHANDRA NAIK VS	TRILOCHAN NANDA VS	// // 0	
143	D-CONTC/34666/2024	HEMANT SHARMA, COMMISSIONER-CUM-SECRETARY PRAKASH CHANDRA NANDA VS	ADV. VS	// // 0	
144	D-CONTC/34676/2024	DR. DHARANIDHARA NANDA, DIRECTOR HEMANTA MANDAL VS	ADV. VS	// // 0	
145	D-CONTC/34680/2024	JANAKA KUMAR NAYAK, TAHASILDAR RAMANIKANTA MANDAL VS	ADV. VS	// // 0	
146	D-CONTC/34682/2024	JANAKA KUMAR NAYAK, TAHASILDAR AJAYA KUMAR SAHU VS	ADV. VS	// // 0	
147	D-CONTC/34686/2024	JANAKA KUMAR NAYAK, TAHASILDAR ANJAN JENA VS	ADV. VS	// // 0	
		JANAKA KUMAR NAYAK, TAHASILDAR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/34691/2024	SANJUKTA PANDA VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //	
149	D-CONTC/34692/2024	PRITISH MUDULI VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //	
150	D-CONTC/34695/2024	DR. PRIYADARSHINI SANGHAMITRA SAHOO VS SAHADEV SAMADHIA, OAS(S)	ADV. VS	// 0 //	
151	D-CONTC/34697/2024	NANDALAL PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
152	D-CONTC/34699/2024	KESHAB CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
153	D-CONTC/34705/2024	KAMAL LOCHAN NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
154	D-CONTC/34707/2024	DINABANDHU NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
155	D-CONTC/34708/2024	RAGHUNATH PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
156	D-CONTC/34712/2024	BAIDEHI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
157	D-CONTC/34714/2024	TULABATI PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
158	D-CONTC/34715/2024	KHIRODINI SINGH VS SASWATA MISHRA, IAS	ADV. VS	// 0 //	
159	D-CONTC/34716/2024	PURNA CHANDRA PATEL	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/34719/2024	SASWATA MISHRA, IAS PARAKHITA PATEL	ADV.	//	
		VS	VS	()	
161	D-CONTC/34720/2024	SASWATA MISHRA, IAS DIBYALOHAN NAIK	ADV.	//	
		VS	VS	()	
162	D-CONTC/34721/2024	SASWATA MISHRA, IAS SAROJINI BARIHA	ADV.	//	
		VS	VS	()	
163	D-CONTC/34723/2024	SASWATA MISHRA, IAS DUKHURAM PATEL	ADV.	//	
		VS	VS	()	
164	D-CONTC/34725/2024	SASWATA MISHRA, IAS MAHENDRA PATEL	ADV.	//	
		VS	VS	()	
165	D-CONTC/34726/2024	SASWATA MISHRA, IAS GOPAL CHANDRA MANDAL	ADV.	//	
		VS	VS	()	
166	D-CONTC/34728/2024	JANAKA KUMAR NAYAK, TAHASILDAR BIMALA SAHU	ADV.	//	
		VS	VS	()	
167	D-CONTC/34729/2024	SUSANTA KUMAR BEHERA, TAHASILDAR JYOTIRMAYEE MOHANTY	ADV.	//	
		VS	VS	()	
168	D-CRLA/24092/2024	SIDDHARTH SHANKAR SWAIN, IAS UMAKANTA ROUT	BISWARANJAN DALAI	AUL /10 /2023	
		VS	VS	()	
169	D-CRLA/24149/2024	STATE OF ODISHA PRAFULLA KUMAR SAHU	BHABANI SHANKAR DASPARIDA	VIGILANCE PS (BERHAMPUR) /31 /2002	
		VS	VS	()	
170	D-CRLA/24171/2024	STATE OF ODISHA(VIG.) SITU PANDA	SAMARENDRA BAHADUR	SUNDARGARH SADAR /130 /2013	
		VS	VS	()	

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171	D-CRLA/24174/2024	STATE OF ODISHA BIDHAN SINGH VS	SURENDRA NATH PADHY VS	// // ()	AOR20220004160C202400007
172	D-CRLA/24222/2024	STATE OF ODISHA NARESH BEHERA @ NARESH KUMAR BEHERA VS	USHARANI PATI VS	// GOPALPUR /130 /2024 ()	
173	D-CRLMA/24119/2024	STATE OF ODISHA SWETALEENA NAYAK VS	RAGHUNATH SINGH VS	// NIALI /180 /2023 ()	
174	D-CRLMC/24060/2024	STATE OF ODISHA PATITA @ PATITAPABAN BARIK VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /399 /2022 ()	AOR20220001618C202400216
175	D-CRLMC/24061/2024	STATE OF ODISHA PATITA @PATITAPABAN BARIK VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /75 /2023 ()	AOR20220001618C202400217
176	D-CRLMC/24073/2024	STATE OF ODISHA BIBHASH BHATTACHARJEE VS	SAROJ RANJAN SUBUDHI VS	// MAHILA P.S.(BBSR) /166 /2021 ()	
177	D-CRLMC/24082/2024	STATE OF ODISHA KAMLA SWAIN @ TIRKEY VS	HARIPAD MOHANTY VS	// MAHILA P.S.(BBSR) /26 /2024 ()	
178	D-CRLMC/24083/2024	STATE OF ODISHA AMRITA SAHU VS	ASHOK KU. BEHERA VS	// MUDANPUR RAMPUR /101 /2017 ()	
179	D-CRLMC/24110/2024	STATE OF ODISHA JYOTI SEKHAR JENA VS	AMULYA RATNA PANDA VS	// JALESWAR /256 /2022 ()	
180	D-CRLMC/24111/2024	STATE OF ODISHA SAROJ BARIHA VS	SUNIL KUMAR PANDA VS	// PAIKMAL /36 /2022 ()	
181	D-CRLMC/24113/2024	STATE OF ODISHA SHYAM SUNDAR AGRAWALLA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// BANTALA /45 /2005 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/24116/2024	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ATHGARH /216 /2023 () //	AOR20220001631C202400059
183	D-CRLMC/24118/2024	PRASANTA KUMAR ROUT VS STATE OF ODISHA	LALITENDU MISHRA VS	SAMBALPUR VIGILANCE /65 /2018 () //	AOR20220001610C202400012
184	D-CRLMC/24123/2024	SARAT CHANDRA NAIK VS STATE OF ODISHA	MAHES DAS VS	BHANJANAGAR /364 /2015 () //	
185	D-CRLMC/24130/2024	ANIL PARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /257 /2021 () //	
186	D-CRLMC/24134/2024	ANIL PARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /218 /2021 () //	
187	D-CRLMC/24135/2024	RATIKANTA GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /312 /2015 () //	AOR20220003422C202400052
188	D-CRLMC/24139/2024	MAHESH NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /17 /2021 () //	
189	D-CRLMC/24154/2024	MAHIMANANDA MISHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /107 /2013 () //	
190	D-CRLMC/24162/2024 CRLMC/3006/2024	CHANDAN SAHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SEA BEACH /137 /2019 SPECIAL JUDGE, PURI(Puri) Spl/0000022/2021	
191	D-CRLMC/24172/2024	SOURAV MOHANTY VS STATE OF ODISHA	MITALEE JESTHI VS	/ /0 () //	
192	D-CRLMC/24178/2024	BALABHADRA SAHOO VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BAGHAMARI /43 /2024 () //	
193	D-CRLMC/24182/2024	RIPU GURU	PREETAM MISHRA	BOUDH /172 /2020	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/24183/2024	ASHIT @ ASIT KUMAR DUTTA	DURGA PRASAD DHAL	BRAHMANITARANG /100 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/24184/2024	SAKIR KHAN	SUDHANSU SEKHAR DASH	PHULBANI TOWN /24 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/24187/2024	IBRAHIM KHAN	SUDHANSU SEKHAR DASH	PHULBANI TOWN /24 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/24205/2024	GAJENDRA BEHERA @ GAJINDAR BIHAR	MANAS KUMAR CHAND	JAIPATNA /62 /2021	AOR20220001618C202400219
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/24223/2024	DR.RAJENDRA NARAYAN DAKHINAKABAT	AKHANDA	RAYAGADA TOWN /37 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/24224/2024	SAROJ SAHOO	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/24227/2024	MINATILATA MALICK @ MINATILATA DAS	SURYAKANTA DWIBEDI	AINTHAPALI /347 /2023	AOR20220001662C202400024
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/24136/2024	NABARUN SAHA	SUBRAT KUMAR DAS	//	AOR20220001797C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/24167/2024	RANJIT SAHU	SUJIT KUMAR SAHU	BAGDIA /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/24173/2024	SOUBHAGINI PATRA	GOUTAM KUMAR ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/24181/2024	LALIT PRADHAN	BIJAY KUMAR MOHANTY	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMP/24190/2024	STATE OF ODISHA NISHIMITA KUJUR VS	PRASANNA KUMAR DASH VS	// /0 ()	
206	D-CRLMP/24210/2024	STATE OF ODISHA KRISHNA KUMARI DAS VS	T.DHIREN KUMAR DORA VS	// /0 ()	
207	D-CRLMP/24228/2024	STATE OF ODISHA UTKAL CHAMBER OF COMMERCE AND INDUSTRY VS	ISTNSHINE ANAND SWAIN VS	// /0 ()	AOD20240000548C202400005
208	D-CRLREV/24066/2024	THE ASSISTANT REGISTRAR OF COMPANIES AJAY KUMAR DAS VS	CUM ASSISTANT LIQUIDATOR BHABANI SANKAR DAS VS	// CUTTACK VIGILANCE /41 /2009 ()	
209	D-CRLREV/24094/2024	STATE OF ODISHA MOHAMMAD GULZAR ALAM@MOHD GULZAR ALAM VS	S.K. ZAFARULLA VS	// BALASORE TOWN /169 /2022 ()	
210	D-CRLREV/24101/2024 CRLREV/397/2024	SAMBARIN QUADRI MAMUNI MANDAL VS	SARBESWAR SAHOO VS	// /0 S.D.M,BHADRAK(Bhadrak ) CRMC/0000034/2024	
211	D-CRLREV/24122/2024	SUB-DIVISIONAL MAGISTRATE, BHADRAK KAMPA DORA VS	JAYADEBA BEHERA VS	// /0 ()	
212	D-CRLREV/24127/2024	STATE OF ODISHA USHARANI PRADHAN VS	SURYAKANTA DWIBEDI VS	// /0 ()	
213	D-CRLREV/24158/2024	STATE OF ODISHA GIRIDHARI SAHU @ KAMA VS	SANJAY KUMAR PRADHAN VS	// /0 ()	NUAGAM (PATRAPUR) /152 /2010
214	D-CRLREV/24165/2024	STATE OF ODISHA GURTEJ SINGH @ SIDHU VS	SAPAN KUMAR LENKA VS	// /0 ()	EOW,BHUBANESWAR /22 /2023
215	D-CRLREV/24170/2024	STATE OF ODISHA(OPID) DHRUBA CHARAN DAS VS	SATYABRATA MOHANTY VS	// /0 ()	
		AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CUTTACK		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLREV/24216/2024	MOHD. AMIR KHAN VS REPUBLIC OF INDIA	DR.KEDAR NATH TRIPATHY VS	G.R.P.S.BALASORE /64 /2023 () //	
217	D-CRLREV/24225/2024	SAMIR KUMAR MANDAL VS ABHAYA CHARAN CHAUDHURI	ADHIRAJ MOHANTY VS	//0 () //	
218	D-FAO/34465/2024	MANJULATA OJHA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
219	D-FAO/34466/2024	MD. MOHIUDDIN VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
220	D-FAO/34469/2024	DUKHI DHADA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
221	D-FAO/34470/2024	SALMA HEMRAM VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
222	D-FAO/34614/2024	NEW INDIA ASSURANCE CO.LTD., CUTTACK VS BIPINA NAYAK	BIJOY DASMOHAPATRA VS	// () //	
223	D-FAO/34642/2024	M/S. SHRI SAI INFRASTRUCTURE VS STATE OF ODISHA	SATYA MOHAPATRA VS	// () //	
224	D-FAO/34650/2024	ARCHNA PATRA VS STATE OF ODISHA	SATYA MOHAPATRA VS	// () //	
225	D-FAO/34662/2024	SUNALI GUDIA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// () //	
226	D-FAO/34727/2024	SASHIKANTA ROUT VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// () //	
227	D-GUAP/34701/2024	JAYANTA KUMAR SAHOO	PURNA CHANDRA DAS	//	

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		VS	VS	0	
228	D-MACA/34571/2024	RIMA RANI PANDA MANAGER,M/S. UNITED INDIA INSURANCE CO.LTD.	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
229	D-MACA/34580/2024	JYOTSNARANI PRADHAN D.M.,M/S.ORIENTAL INSURANCE CO.LTD.	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
230	D-MACA/34584/2024	SURJYAKANTI SETHI D.M.,M/S. ORIENTAL INSURANCE CO.LTD.	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
231	D-MACA/34636/2024	PADMA GAHIR LEGAL MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD.	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
232	D-RPFAM/34464/2024	SUBASINI PATRA YERNAGULA MLATHI @ BAVISETTI MALATHI	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
233	D-RPFAM/34710/2024	BAVISETTY SANTOSH KUMAR RUPESH KUMAR SAHU	LAXMINARAYAN PATEL	//	
		VS	VS	0	
234	D-RSA/34616/2024	PUJA DEVI KUMUDINI BHAIASAL	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
235	D-RSA/34644/2024	SOUBHAGYA BHAINSAL RUKDHAR NAG	BHOJARAJ SETH	//	
		VS	VS	0	
236	D-RSA/34670/2024	RANIBATI NAIK @ KUNTALA NAIK SMRUTI RANJAN PRUSTY	DILLIP KUMAR RAY	//	
		VS	VS	0	
237	D-RSA/34688/2024	STATE OF ODISHA SUSANTA KUMAR PASAYAT	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
238	D-RVWPET/34534/2024	ABHAY KUMAR PASAYAT SAYED MAHTAB JAMAL	ADV.	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-RVWPET/34627/2024	STATE OF ORISSA KAVITA AGRAWAL VS	CHINMAYA KUMAR NAYAK VS	// // ()	
240	D-RVWPET/34700/2024	STATE OF ODISHA CHAIRMAN,ODISHA MINING CO.LTD.,KHURDA VS	PRAVAT KUMAR MUDULI VS	// // ()	
241	D-STREV/34648/2024	SK.HAZIBULLA STATE OF ODISHA VS	SUNIL MISHRA,S.C VS	// // ()	AOR20220001381C202400016
242	D-STREV/34649/2024	M/S. MID EAST INTEGRATED STEEL LTD.(MISL),JAJPUR STATE OF ODISHA VS	SUNIL MISHRA,S.C VS	// // ()	AOR20220001381C202400015
243	D-TRP(C)/34511/2024	M/S. MID EAST INTEGRATED STEEL LTD.,JAJPUR PAWANI SADANGI VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202400060
244	D-TRP(C)/34527/2024	UMA SHANKAR SATPATHY SUYMITRA SAMAL VS	ARABINDA TRIPATHY VS	// // ()	
245	D-TRP(C)/34660/2024	SUBRAT @ SUBRAT KUMAR PATRA SONTIKA SARKAR VS	PRAVAT KUMAR MOHANTY VS	// // ()	
246	D-WA/34449/2024	SUBRAT KUMAR CHAKRABARTY STATE OF ODISHA VS	ARNAV BEHERA, A.S.C. VS	// // ()	LOD20240000172C202400053
247	D-WA/34450/2024	BUDHEI BARIK STATE OF ODISHA VS	RABI NARAYAN MISHRA, A.G.A. VS	// // ()	AOR20220001513C202400681
248	D-WA/34451/2024	MANINDRA KUANR STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()	AOD20220001895C202400606
249	D-WA/34452/2024	RAMESH CHANDRA PANIGRAHI STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()	LOD20240000172C202400054
		SASHIKANTA PARIDA		//	

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250	D-WA/34453/2024	STATE OF ODISHA VS PARAMANANDA RATH	TARUN PATNAIK, A.S.C. VS	// 0 //	AOR20220001513C202400682
251	D-WA/34454/2024	STATE OF ODISHA VS V MADHUSUDAN ACHARYA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //	AOD20220001895C202400607
252	D-WA/34455/2024	STATE OF ODISHA VS BHAGABAN SAHOO	SANGRAM JENA, A.G.A. VS	// 0 //	AOR20220001513C202400684
253	D-WA/34480/2024	STATE OF ODISHA VS BRAJA KISHORE DAS	SANGRAM JENA,A.G.A VS	// 0 //	AOD20220001895C202400608
254	D-WA/34509/2024	STATE OF ODISHA VS RAMESH CHANDRA PADHY	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //	LOD20240000172C202400055
255	D-WA/34530/2024	BIRA KISHORE MOHANTY VS UCO BANK,KOLKATTA	ANUP KUMAR MOHAPATRA VS	// 0 //	
256	D-WA/34537/2024	STATE OF ODISHA VS TILU PATEL	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //	AOR20220001513C202400686
257	D-WA/34540/2024	STATE OF ODISHA VS ASHOK NAIK	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //	LOD20240000172C202400057
258	D-WA/34542/2024	STATE OF ODISHA VS BISHNU PRIYA MOHANTY	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //	AOD20220001895C202400609
259	D-WA/34543/2024	STATE OF ODISHA VS AMITA NAYAK	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //	LOD20240000172C202400056
260	D-WA/34570/2024	STATE OF ODISHA VS SANGRAM KESHARI MAHARATHI	SASWAT DAS,A.G.A VS	// 0 //	AOR20220001513C202400687
261	D-WA/34622/2024	BHUBANESWAR DEVLOPMENT AUTHORITY	DAYANANDA MOHAPATRA	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		M.ABHISEK		//	
262	D-WA/34631/2024	PRASANTA SETHY	BUDHADEV ROUTRAY(SR.ADV.)	//	
		VS	VS	0	
		SATYABRATA SAMANTASINGHAR		//	
263	D-WA/34659/2024	DIPTIRANJAN MOHAPATRA	SAIBRATA RATH	//	
		VS	VS	0	
		SATYABRATA SAMANTASINGHAR		//	
264	D-WA/34677/2024	SATISH KANHAR	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		SATYABRATA SAMANTASINGHAR		//	
265	D-WP(C)/34459/2024	HARI KRISHNA BEHERA	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/34460/2024	LOKANATH RANA	MANAS PATI	//	AOR20220001535C202400044
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/34462/2024	UMA SANKAR PADHAN	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/34463/2024	SUKRU RANA	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/34467/2024	PRASANTA KUMAR SAHOO	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/34468/2024	LABANYA DAS	TIKERAM MEHER	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/34471/2024	SUBASINI MOHANTY	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/34472/2024	PRAKASH CHANDRA SETHI	ADITYA NARAYAN DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/34474/2024	STATE OF ODISHA SASMITA PANDA VS	IQBAL SHABIA VS	// // 0	
274	D-WP(C)/34475/2024	STATE OF ODISHA ALOK KUMAR PATI VS	SIDHESWAR MALLIK VS	// // 0	
275	D-WP(C)/34476/2024	STATE OF ODISHA PRATAP KUAMR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0	
276	D-WP(C)/34477/2024	STATE OF ODISHA M/S. RUDRA EARTH MOVERS, BBSR VS	SITANSU MOHAN SINGH VS	// // 0	
277	D-WP(C)/34478/2024	STATE OF ORISSA MANOJ KUMAR LENKA VS	SITANSU MOHAN SINGH VS	// // 0	
278	D-WP(C)/34479/2024	STATE OF ODISHA ABHIMANYU NAYAK VS	SITANSU MOHAN SINGH VS	// // 0	
279	D-WP(C)/34481/2024	STATE OF ODISHA RAMESH KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0	
280	D-WP(C)/34482/2024	STATE OF ORISSA PRATAP KUMAR SWAIN VS	SITANSU MOHAN SINGH VS	// // 0	
281	D-WP(C)/34483/2024	STATE OF ODISHA MADHUSMITA NAYAK VS	SOUMYA MISHRA VS	// // 0	
282	D-WP(C)/34484/2024	STATE OF ODISHA JAIPRAKASH HOSPITAL AND RESEARCH CENTRE PAKSHIYA KUMAR PANDEY VS	VS VS	// // 0	
283	D-WP(C)/34486/2024	STATE OF ODISHA RAMAHARI RAULO VS	SATYAJIT BEHERA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/34488/2024	BIRAKISHORE MOHAPATRA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //	
285	D-WP(C)/34489/2024	UMAKANTA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
286	D-WP(C)/34494/2024	PRAKASH BENIA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
287	D-WP(C)/34496/2024	SURENDRA NATH KAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
288	D-WP(C)/34497/2024	KALI KAMAL PADHY VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //	
289	D-WP(C)/34500/2024	STATE BANK OF INDIA , SARB ,B.B.S.R VS DIST.MAGISTRATE AND COLLECTOR , CUTTACK	MAMTA TRIPATHY VS	// 0 //	
290	D-WP(C)/34502/2024 WP(C)/19552/2024	SWARNAMANJARI SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
291	D-WP(C)/34504/2024	JYOSHARANI MOHANTY VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
292	D-WP(C)/34506/2024 WP(C)/19547/2024	SAROJINI SAHOO VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
293	D-WP(C)/34507/2024 WP(C)/19550/2024	SARASWATI SAHOO VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
294	D-WP(C)/34512/2024	RADHELAL AHIR @KANANJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
295	D-WP(C)/34513/2024	SIMANCHAL DASH	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/34514/2024	JASOBANTA RANA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/34517/2024	BRUNDA PATEL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/34518/2024	DAMODAR BHOI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/34519/2024	RAMA AHIR @ KANANJIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/34520/2024	MULA LAKRA	SIDDHARTH PRASAD MISHRA	//	
	WP(C)/19543/2024	VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/34521/2024	PRAFULLA KUMAR SARANGI	PARSURAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/34522/2024	DILESWAR KISAN	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/34523/2024	CHITTARANJAN DASH	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/34524/2024	M/S GANNI AJAY DORA	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST		//	
305	D-WP(C)/34525/2024	M/S. GANNI AJAY DORA, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMNR OF CT AND GST, CUTTACK		//	
306	D-WP(C)/34526/2024	BINOD KUMAR JENNA	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	

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307	D-WP(C)/34528/2024	STATE OF ODISHA SANTOSINI BISWAL VS ARATI SAHOO	KSHIROD KUMAR PAHIL VS	// // 0 //	
308	D-WP(C)/34531/2024	NINI SWAIN VS STATE OF ODISHA SUNIL KUMAR SINGHANIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
309	D-WP(C)/34532/2024	VS STATE OF ODISHA BIBHRANTA KUMAR PATRO	SAIBRATA RATH VS	// 0 //	
310	D-WP(C)/34536/2024	VS STATE OF ODISHA NIRAKAR PARIDA	JAYANTA KUMAR MAJHI VS	// 0 //	
311	D-WP(C)/34538/2024	VS STATE OF ODISHA MANU PRADHAN	PRAVAT KUMAR PANDA VS	// 0 //	
312	D-WP(C)/34539/2024	VS STATE OF ODISHA SHANTILATA DAS	JAYANTA KUMAR MAJHI VS	// 0 //	
313	D-WP(C)/34544/2024	VS STATE OF ODISHA SHYAM SUNDAR NAYAK	SAIBRATA RATH VS	// 0 //	
314	D-WP(C)/34546/2024	VS STATE OF ODISHA BINOD BIHARI PATTNAIK	SIDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400113
315	D-WP(C)/34549/2024	VS STATE OF ODISHA KAMA NAHAK	GYANENDRA CHAITANYA VS	// 0 //	
316	D-WP(C)/34552/2024	VS STATE OF ODISHA TANMAYEE DASH	JAYANTA KUMAR MAJHI VS	// 0 //	
317	D-WP(C)/34553/2024	VS STATE OF ODISHA COMMISSIONER OF CT AND GST,ODISHA	SASWAT K ACHARYA VS	// 0 //	AOR20220001380C202400006

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318	D-WP(C)/34557/2024	PRAKASH CHANDRA MOHAPATRA VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// () //	
319	D-WP(C)/34558/2024	BISWARANI MAHANTA VS THE A.O., LIC HOUSING FINANCE LTD, BBSR	PRANAB KUMAR GHOSE VS	// () //	
320	D-WP(C)/34561/2024	ASHOK KUMAR PANIGRAHI VS TAHASILDAR, SONEPUR	DWARIKA PRASAD MOHANTY VS	// () //	
321	D-WP(C)/34563/2024	RAMA NAIK VS STATE OF ODISHA	RUSHITA PRIYADARSHINI SAHOO VS	// () //	
322	D-WP(C)/34564/2024	JAGANNATH PANDA VS STATE OF ODISHA	BANAMALI SAHOO VS	// () //	
323	D-WP(C)/34567/2024	BISHNU PRASAD PATRO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	
324	D-WP(C)/34569/2024	KUNI BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202400029
325	D-WP(C)/34573/2024	MANMATHA KUMAR JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
326	D-WP(C)/34574/2024	N.N. SINGH AND BROTHERS VS UNION OF INDIA	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202400030
327	D-WP(C)/34575/2024	KARTIK CHANDRA OJHA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// () //	AOR20230000623C202400027
328	D-WP(C)/34576/2024	TANKADHAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	
329	D-WP(C)/34577/2024	PRANITA PADHY	DILLIP KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
330	D-WP(C)/34578/2024	RUPALI BEHERA	SAMBEET PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/34579/2024	MANASI MAHARANA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
332	D-WP(C)/34581/2024	AJAYA KUMAR BHUYAN	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/34582/2024	SIBARAM SABATA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/34583/2024	JEEBAN RANJAN RAJ	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	0	
		PLABITA SARAF		//	
335	D-WP(C)/34586/2024	KALPALATA SWAIN	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/34587/2024	PITABAS SETHI	ASHOK DAS	//	
		VS	VS	0	
		THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , GANJAM		//	
337	D-WP(C)/34589/2024	ASHOK MALLICK	AUROVINDA MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
338	D-WP(C)/34591/2024	KASINATH SAHOO	JUDHISTHIR SAHOO	//	AOD20220003315C202400006
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/34593/2024	ANIL KUMAR RATH	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		KOKA KAMESWARAMA		//	
340	D-WP(C)/34594/2024	ISHAN DALAI	ASHOK DAS	//	
		VS	VS	0	

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341	D-WP(C)/34595/2024	THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , GANJAM THE BOUDH COOPERATIVE CENTRAL BANK LTD. VS DHANESWAR MEHER	Baidhar Sahoo VS	// // 0	
342	D-WP(C)/34597/2024	PANKAJA MAHARANA VS THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , GANJAM	ASHOK DAS VS	// 0	
343	D-WP(C)/34600/2024	PANCHANANA GOUDA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0	
344	D-WP(C)/34602/2024	ABDUL RAHAMAN KHAN VS STATE OF ODISHA	MONOMOY BASU VS	// 0	
345	D-WP(C)/34603/2024	SIMANTA BARIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0	
346	D-WP(C)/34606/2024	SANJAY KUMAR PANDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0	
347	D-WP(C)/34608/2024	SARADA PRASANA PATTANAIK VS STATE OF ODISHA	MONOMOY BASU VS	// 0	
348	D-WP(C)/34609/2024	SUKANTI MAHARANA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0	
349	D-WP(C)/34610/2024	ARAKHITA BEHERA VS ADDL CHIEF ENGINEER (I/C) SUPERINTENDING ENGINEER , KEONJHAR	UMARANI PANDA VS	// 0	
350	D-WP(C)/34612/2024	KAMINI NAHAK VS THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0	
351	D-WP(C)/34613/2024	JAYAPRAKASH DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0	

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352	D-WP(C)/34615/2024	DIPTI KANTA MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
353	D-WP(C)/34617/2024	M/S AGARWAL BROTHERS,ANGUL VS JOINT COMMISSIONER OF STATE TAX CT AND GST, TERRITORIAL RANGE,ANGUL	KAJAL SAHOO VS	// 0 //	AOR20220001613C202400065
354	D-WP(C)/34620/2024	SUMITRA DEVI VS UNION OF INDIA	JITENDRA KUMAR LENKA VS	// 0 //	
355	D-WP(C)/34623/2024	RUDRA NARAYAN NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
356	D-WP(C)/34624/2024	SAMIRIDHI EDUCATIONAL TRUST, BBSR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //	
357	D-WP(C)/34626/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //	
358	D-WP(C)/34629/2024	GANESWAR SUBUDHI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	
359	D-WP(C)/34630/2024	B.SRINIBAS RAO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
360	D-WP(C)/34632/2024	EXECUTIVE ENGINEER ELECTRICAL (TPSODL)V ANSURECH, HANDEDA VS ATISH KUMAR AGARWAL	SURESH CHANDRA DASH VS	// 0 //	
361	D-WP(C)/34635/2024	SASMITA SINGH VS STATE OF ORISSA	SANJIBANI MISHRA VS	// 0 //	
362	D-WP(C)/34637/2024	UMESH BAGHAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
363	D-WP(C)/34641/2024	JAGANNATH BAL	SUBASH CHANDRA PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/34643/2024	M/S. MONONIT DAS, CUTTACK	ITISHREE TRIPATHY	//	
		VS	VS	0	
		STATE TAX OFFICER, CUTTACK		//	
365	D-WP(C)/34645/2024	M/S DWARSUNI FARM	ABHISHEK DASH	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
366	D-WP(C)/34646/2024	ODISHA STATE LABOUR COPERATIVE SOCIETY LIMITED	ITISHREE TRIPATHY	//	
		VS	VS	0	
		STATE TAX OFFICER (CT AND GST), BBSR-IV CIRCLE		//	
367	D-WP(C)/34647/2024	KAILASH CHANDRA PRADHAN	SAILESH NARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/34651/2024	SHIBA SHANKAR PANDA	AMITABH PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/34652/2024	M/S. INDRANIL ROY	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CT AND GST OFFICER, BBSR- III CIRCLE		//	
370	D-WP(C)/34653/2024	MS BKD LAXMI JV, JHARKHAND	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400032
		VS	VS	0	
		UNION OF INDIA		//	
371	D-WP(C)/34655/2024	SUJATA TRIPATHY	SUKANTA KUMAR DALAI	//	AOD20240000306C202400021
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/34656/2024	POONAM AMIT BAHETI	DIGAMBAR SETHI	//	
		VS	VS	0	
		STATE TAX OFFICER, ENFORCEMENT UNIT CUTTACK-II		//	
373	D-WP(C)/34657/2024	BIRANCHI NARAYAN SINGH	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE TAX OFFICER , CUTTACK		//	
374	D-WP(C)/34658/2024	M/S. KIS PROJECTS PRIVATE LIMITED, BBSR	ITISHREE TRIPATHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/34661/2024	CHIEF COMNR, CGST AND CENTRAL EXCISE, BBSR SOBHANETRI NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// // 0 //	
376	D-WP(C)/34663/2024	AVISEK AGARWALLA VS LAND ACQUISITION ZONE OFFICER , KHURDA	SASWAT KUMAR ACHARYA VS	// 0 //	
377	D-WP(C)/34664/2024	LAXMI PRIYA SARAF VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
378	D-WP(C)/34665/2024	SUDHANSUBALA MISHRA VS COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
379	D-WP(C)/34668/2024	CHANDRAMA SINGH BABU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
380	D-WP(C)/34669/2024	PITAR KISAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
381	D-WP(C)/34671/2024	ABHIRAM SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
382	D-WP(C)/34672/2024	RAGHUNANDAN PADHI @ PADHEE VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //	
383	D-WP(C)/34673/2024	UNION OF INDIA VS AMIYA KANTI PATNAIK	SATYA SINDHU KASHYAP VS	// 0 //	
384	D-WP(C)/34675/2024	BIJAYA KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
385	D-WP(C)/34678/2024	AJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //	

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**FILING REPORT AS ON :09/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/34679/2024	BIJAYA KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
387	D-WP(C)/34681/2024	KANDURI CHARAN SAHOO @ KANDURI CHARAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	
388	D-WP(C)/34683/2024	ARATI MISHRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
389	D-WP(C)/34684/2024	DEBARAJ NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
390	D-WP(C)/34685/2024	BHIMARAJ BEHERA VS TAHASILDAR KHARIAR	JIBAN RANJAN DASH VS	// 0 //	
391	D-WP(C)/34687/2024	SURAJ KUMAAR HARIJAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
392	D-WP(C)/34689/2024	SATYABHAMA PRADHAN VS THE REGIONAL MANAGER. LIC HOUSING FINANCE LTD., BBSR	ARUN KUMAR MISHRA VS	// 0 //	
393	D-WP(C)/34690/2024	KASHINATH KANDI VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //	
394	D-WP(C)/34693/2024	RANGABATI NAG VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
395	D-WP(C)/34694/2024	SABITRI KANDAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
396	D-WP(C)/34696/2024	FIROJ KUMAR AMANTA VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //	
397	D-WP(C)/34698/2024	BINAPANI MOHAPATRA	SADASIVA PATRA (1)	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/34702/2024	PUJAFULA SABAR	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE BANK OF INDIA		//	
399	D-WP(C)/34703/2024	KOUSALYA OJHA	SADASIVA PATRA (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/34704/2024	TULA GADANAYAK	SADASIVA PATRA (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/34709/2024	GOPAL MUKHERJEE	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/34711/2024	SUBRAT KUMAR PRADHAN	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		ADDL COMMISSION CONSOLIDATION AND SETTLEMENT BALASORE		//	
403	D-WP(C)/34713/2024	AJIT KUMAR DAS	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/34717/2024	VIVEKANANDA INDUSTRIAL TRAINING CENTRE, BIRNANKAN	DEBANKAN KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WPCRL/24211/2024	BHABAMANI PANDA	MANAS KUMAR CHAND	//	AOR20220001618C202400222
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/24057/2024	MANAS NAYAK	MANAS KUMAR CHAND	NIRAKARPUR /115 /2024	AOR20220001618C202400215
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/24059/2024	RAHAS PRADHAN	RABINDRANATH BARIK	SARANAKUL /155 /2024	
	ABLAPL/8714/2024	VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/24062/2024	ROHIT KUMAR PRADHAN	MANAS KUMAR CHAND	//	AOR20220001618C202400218
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/24067/2024	STATE OF ODISHA JAYANTA KUMAR SAHOO VS	PRADEEP KUMAR DAS VS	// GHASIPURA /310 /2024 ()	
410	D-ABLAPL/24071/2024	STATE OF ODISHA BULU NAYAK VS	ARIJEET MISHRA VS	// PURUSHOTTAMPUR /446 /2021 ()	
411	D-ABLAPL/24079/2024	STATE OF ODISHA SAHIL DAS VS	CHEERA RANJAN SATAPATHY VS	// BIDANASI /122 /2024 ()	
412	D-ABLAPL/24098/2024	STATE OF ODISHA PRAKASH CHANDRA MOHANTY VS	SAMARENDRA MOHANTY VS	// NIMAPADA /224 /2024 ()	
413	D-ABLAPL/24102/2024	STATE OF ODISHA PRAKASH HARICHANDAN @ DIPU VS	BIKRAM KESHARI RAJ VS	// KANAS /143 /2024 ()	
414	D-ABLAPL/24103/2024	STATE OF ODISHA NIHAR NIRAKAR DAS @ NIHAR RANJAN NAYAK VS	PRIYA RANJAN MISHRA VS	// BHANDARIPOKHARI /402 /2022 ()	
415	D-ABLAPL/24107/2024	STATE OF ODISHA RAMA CHANDRA JENA VS	UDIT RANJAN JENA VS	// / /0 ()	
416	D-ABLAPL/24109/2024	STATE OF ODISHA K. LINGARAJ REDDY VS	ANUPAM DASH VS	// CHATRAPUR /266 /2021 ()	
417	D-ABLAPL/24112/2024	STATE OF ODISHA BABU @ SUBASH DALABEHERA VS	BIBHUDATTA PANDA VS	// SARANAKUL /67 /2023 ()	
418	D-ABLAPL/24115/2024	STATE OF ODISHA GOUTAM DHAL VS	ASIT KUMAR JENA VS	// / /0 ()	
419	D-ABLAPL/24117/2024	STATE OF ODISHA RABINDRA PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// DHARMASALA /289 /2024 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/24120/2024	SAMIR KUMAR SAHOO VS STATE OF ODISHA	SANJEEV KUMAR MISHRA VS	SECTOR-7 /86 /2024 () //	
421	D-ABLAPL/24125/2024	DHEERAJ KUMAR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /132 /2024 () //	
422	D-ABLAPL/24128/2024	MOHAN SOREN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BETNOTI /215 /2024 () //	
423	D-ABLAPL/24138/2024	KUMAR SAHU VS STATE OF ODISHA	KARTIK CHANDRA MOHANTY VS	KODALA /473 /2023 () //	
424	D-ABLAPL/24141/2024	MANASWINI DATTA @ RINKU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KISSANNAGAR PS /229 /2024 () //	
425	D-ABLAPL/24144/2024	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	TIRTOL /337 /2024 () //	
426	D-ABLAPL/24147/2024	DHADIA @ KOBAT ALI SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /93 /2024 () //	
427	D-ABLAPL/24155/2024	SOUMENDRA KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /113 /2024 () //	
428	D-ABLAPL/24156/2024	BISWARANJAN@BISWA MISHRA VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	BHAWANIPATNA TOWN /284 /2024 () //	AOR20220001834C202400046
429	D-ABLAPL/24157/2024	SK.NABAB @ SK.NABAB ALI VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /340 /2024 () //	
430	D-ABLAPL/24160/2024	GOPAL CHANDRA SAMAL VS STATE OF ODISHA	DIBAKAR BISWAL VS	KHANTAPADA /81 /2024 () //	AOR20220002449C202400005
431	D-ABLAPL/24164/2024	YAMESWAR SAMANTARAY	PRATIK NAYAK	BRAHMAGIRI /160 /2003	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/24166/2024	NARENDRA KUMAR SARANGI	BHOJARAJ SETH	MAHILA PS SAMBALPUR /70 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/24168/2024	PRAKASH KUMAR NAYAK @ PRAKASH NAYAK	BIDESHI KUMAR GHADEI	BERHAMPUR SADAR /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/24169/2024	JOSEPH SANTRA	BHARAT BHUSAN ROURAY	BADAGODA P.S. /640 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/24176/2024	MADHABA BAG @ MAHADEV BAG @ MADEB BAG	SUBODH KUMAR MOHANTY	BIJEPUR /7 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/24177/2024	RAMESH MAJHI	BASANTA KUMAR DAS	BALASORE TOWN /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/24180/2024	RAMESH MAJHI	BASANTA KUMAR DAS	BALASORE TOWN /121 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/24185/2024	RAKESH KUMAR SAHOO	PRAVASH CHANDRA JENA	DHENKANAL TOWN /372 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/24186/2024	NARESH CHANDRA SINGH	EKTA AGARWAL	JARAPADA /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/24188/2024	BISWAJIT DEY	PRAVASH CHANDRA JENA	JALESWAR /402 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/24189/2024	SANDHYARANI SINGH	BIJAY JENA	JARAPADA /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/24192/2024	PRIYA RANJAN ROUT	AMIT PRASAD BOSE	SORO /692 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/24196/2024	STATE OF ODISHA ABHIJIT PARIDA VS	SUSANTA KUMAR BARAL VS	// NIALI /300 /2024 ()	AOR20220001297C202400030
444	D-ABLAPL/24198/2024	STATE OF ODISHA PABITRA BHOI VS	ANNADA SANKAR JENA VS	// KANAS /196 /2024 ()	AOR20220000014C202400032
445	D-ABLAPL/24200/2024	STATE OF ODISHA MANGALA HANTAL VS	MANORANJAN MUDULI VS	// SEMILLIGUDA /42 /2020 ()	
446	D-ABLAPL/24202/2024	STATE OF ODISHA MIR ERSAD ALLI VS	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /547 /2024 ()	
447	D-ABLAPL/24203/2024	STATE OF ODISHA PRAMOD KUMAR SETHI VS	SIMSON JENA VS	// BALASORE VIGILANCE /4 /2024 ()	
448	D-ABLAPL/24206/2024	STATE OF ODISHA(VIG.) ABHINAV TRIPATHY VS	MANAS KUMAR CHAND VS	// // ()	AOR20220001618C202400221
449	D-ABLAPL/24207/2024	STATE OF ODISHA RAJENDRANATH TRIPATHY VS	MANAS KUMAR CHAND VS	// // ()	AOR20220001618C202400220
450	D-ABLAPL/24212/2024	STATE OF ODISHA PRAMOD KUMAR KHANDUAL VS	MAHIMANANDA SWAIN VS	// BINJHARPUR /302 /2020 ()	
451	D-ABLAPL/24215/2024	STATE OF ODISHA PINTU @ JYOTI RANJAN PANDA VS	AMLAN SHAKTI PAUL VS	// LINGARAJ P.S. /169 /2023 ()	
452	D-ABLAPL/24219/2024	STATE OF ODISHA SANTOSH KUMAR GANTAYAT VS	SMRUTI RANJAN ROUT VS	// // ()	
453	D-ABLAPL/24221/2024	STATE OF ODISHA SURYA KANTA MISHRA VS	BIJAY JENA VS	// // / 0 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :09/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/31207/2024 ELPET/23/2024	LALIT KUMAR BEHERA MP	SUBASH MOHAPATRA	11/2024
2	D-GUAP/34701/2024 GUAP/ /	JAYANTA KUMAR SAHOO MP	PURNA CHANDRA DAS	16/2024
3	D-GUAP/34701/2024 GUAP/ /	JAYANTA KUMAR SAHOO MP	PURNA CHANDRA DAS	17/2024
4	D-ARBA/34667/2024 ARBA/ /	CENTRAL PUBLIC WORKS DEPT., BBSR MP	SATYASINDHU KASHYAP, C.G.C.	21/2024
5	D-WPC(OA)/1115/2019 WPC(OA)/1115/2019	DEENEL KUMAR ACHARYA MP	M/S .	23/2024
6	D-WPC(OA)/1175/2019 WPC(OA)/1175/2019	SIBA PRASAD GOUDA MP	M/S.SOBHANA SAHOO,M.SWAIN	24/2024
7	D-STREV/34648/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	83/2024
8	D-STREV/34648/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	84/2024
9	D-STREV/34649/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	85/2024
10	D-STREV/34649/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	86/2024
11	D-JCRLA/14449/2024 JCRLA/70/2024	KRISHNA DAMI MP	MS. GAYATRI PATRA	146/2024
12	D-JCRLA/14449/2024 JCRLA/70/2024	KRISHNA DAMI MP	MS. GAYATRI PATRA	147/2024
13	D-CRLMP/23325/2024 CRLMP/ /	ASWINI KUMAR DASH MP		180/2024
14	D-TRP(C)/30687/2024 TRP(C)/220/2024	KALYANI DEHURY MP	RAMA KRISHNA BISOI	236/2024
15	D-TRP(C)/32840/2024 TRP(C)/ /	DEBAJANI ARKA MP	ARUNA KUMAR NAYAK	237/2024
16	D-TRP(C)/24100/2024 TRP(C)/150/2024	SUSRI SUCHISMITA MISHRA @ LUCKY MP		238/2024
17	D-TRP(C)/34527/2024 TRP(C)/ /	SUYMITRA SAMAL MP	ARABINDA TRIPATHY	239/2024
18	D-TRP(C)/361/2023 TRP(C)/361/2023	MADHUBRATA DASH MP	ASWINI KUMAR DASH	240/2024
19	D-TRP(C)/34511/2024 TRP(C)/ /	PAWANI SADANGI MP	SOUBHAGYA KUMAR DASH	241/2024
20	D-TRP(C)/34660/2024 TRP(C)/ /	SONTIKA SARKAR MP	PRAVAT KUMAR MOHANTY	242/2024
21	D-RVWPET/33364/2024 RVWPET/ /	S.G.B.L. INDIA LTD. MP	BIBHU PRASAD DAS	273/2024
22	D-RVWPET/33364/2024 RVWPET/ /	S.G.B.L. INDIA LTD. MP	BIBHU PRASAD DAS	274/2024
23	D-RVWPET/34700/2024 RVWPET/ /	CHAIRMAN,ODISHA MINING CO.LTD.,KHURDA MP	PRANAT KUMAR MUDULI	275/2024
24	D-CMAPL/34598/2024 CMAPL/ /	SATYABHAMA MALIK MP	NIKUNJA KUMAR DEO	325/2024
25	D-CMAPL/34213/2024 CMAPL/ /	JAYAKRISHNA SARANI MP	ADV.	326/2024
26	D-RPFAM/34464/2024	YERNAGULA MLATHI @ BAVISETTI MAL MP	RABINDRA NATH PRUSTY	

	RPFAM/ /	MP		354/2024
27	D-FAO/141/2018	NIRANJAN MOHANTY	M/S.SAMEER KU.DAS	
	FAO/141/2018	MP		663/2024
28	D-FAO/738/2019	DR.N.GOPAL PRASAD BHANU PATTANAIK	M/S.ASHOK PATTNAIK, KRISHNA CHANDRA SAHU	
	FAO/738/2019	MP		664/2024
29	D-FAO/33774/2024	MANAGER, LEGAL CELL, M/S. FUTURE GENERAL INSURANCE CO.LTD.,	BBSR	
	FAO/ /	MP		665/2024
30	D-FAO/33774/2024	MANAGER, LEGAL CELL, M/S. FUTURE GENERAL INSURANCE CO.LTD.,	BBSR	
	FAO/ /	MP		666/2024
31	D-FAO/34614/2024	NEW INDIA ASSURANCE CO.LTD., CUTTACK	MOHAPATRA	
	FAO/ /	MP		667/2024
32	D-FAO/34642/2024	M/S. SHRI SAI INFRASTRUCTURE	SATYA MOHAPATRA	
	FAO/ /	MP		668/2024
33	D-FAO/34650/2024	ARCHNA PATRA	SATYA MOHAPATRA	
	FAO/ /	MP		669/2024
34	D-CRLREV/24066/2024	AJAY KUMAR DAS	BHABANI SANKAR DAS	
	CRLREV/ /	MP		675/2024
35	D-CRLREV/24094/2024	MOHAMMAD GULZAR ALAM@MOHD GUSKAR	ABDULLA	
	CRLREV/ /	MP		676/2024
36	D-CRLREV/21188/2024	BIDYABHUSAN SENAPATI	ABHAS MOHANTY	
	CRLREV/ /	MP		677/2024
37	D-CRLREV/24101/2024	MAMUNI MANDAL	SARBESWAR SAHOO	
	CRLREV/397/2024	MP		678/2024
38	D-CRLREV/22856/2024	M.RAM MOHAN RAO	BISWAJIT MOHANTY	
	CRLREV/381/2024	MP		679/2024
39	D-CRLREV/24158/2024	GIRIDHARI SAHU @ KAMA	SANJAY KUMAR PRADHAN	
	CRLREV/ /	MP		680/2024
40	D-CRLREV/24158/2024	GIRIDHARI SAHU @ KAMA	SANJAY KUMAR PRADHAN	
	CRLREV/ /	MP		681/2024
41	D-CRLREV/24165/2024	GURTEJ SINGH @ SIDHU	SAPAN KUMAR LENKA	
	CRLREV/ /	MP		682/2024
42	D-CRLREV/24170/2024	DHRUBA CHARAN DAS	SATYABRATA MOHANTY	
	CRLREV/ /	MP		683/2024
43	D-CRLREV/24216/2024	MOHD. AMIR KHAN	DR.KEDAR NATH TRIPATHY	
	CRLREV/ /	MP		684/2024
44	D-CRLREV/24216/2024	MOHD. AMIR KHAN	DR.KEDAR NATH TRIPATHY	
	CRLREV/ /	MP		685/2024
45	D-CRLREV/24225/2024	SAMIR KUMAR MANDAL	ADHIRAJ MOHANTY	
	CRLREV/ /	MP		686/2024
46	D-SA/437/2000	HUDU MAJHI	M/S. S.D.DAS	
	SA/437/2000	MP		749/2024
47	D-SA/437/2000	HUDU MAJHI	M/S. S.D.DAS	
	SA/437/2000	MP		750/2024
48	D-SA/437/2000	HUDU MAJHI	M/S. S.D.DAS	
	SA/437/2000	MP		751/2024
49	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	
	RSA/17/2022	MP		916/2024
50	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	
	RSA/17/2022	MP		917/2024
51	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	
	RSA/17/2022	MP		918/2024
52	D-RSA/564/2023	CHANDRAMANI SAMAL	PRAKASH CHANDRA MISHRA	
	RSA/564/2023	MP		919/2024
53	D-RSA/34644/2024	RUKDHAR NAG	BHOJARAJ SETH	
	RSA/ /	MP		920/2024
54	D-RSA/34644/2024	RUKDHAR NAG	BHOJARAJ SETH	
	RSA/ /	MP		921/2024
55	D-RSA/34670/2024	SMRUTI RANJAN PRUSTY	DILLIP KUMAR RAY	
	RSA/ /	MP		922/2024
56	D-CMP/34215/2024	CHITRANGADA PRADHAN	BIJAY KUMAR MOHANTY	
	CMP/ /	MP		923/2024
57	D-RSA/65/2007	RANAJAN MAHALI	M/S.BIGYAN KU.SHARMA	
	RSA/65/2007	MP		923/2024

58	D-RSA/65/2007 RSA/65/2007	RANAJAN MAHALI MP	M/S.BIGYAN KU.SHARMA	924/2024
59	D-CMP/447/2022 CMP/447/2022	SUSAMA NAYAK MP	SUSANTA KUMAR DASH	924/2024
60	D-RSA/65/2007 RSA/65/2007	RANAJAN MAHALI MP	M/S.BIGYAN KU.SHARMA	925/2024
61	D-CMP/34619/2024 CMP/ /	PRATIMA SAHOO MP	DIGAMBARA MISHRA	925/2024
62	D-CMP/34618/2024 CMP/ /	SUBASH LIMA MP	SUBASH CHANDRA RATH	926/2024
63	D-CMP/34625/2024 CMP/ /	PRIYADARSHANI MOHAPATRA MP	C. KASTURI	927/2024
64	D-CMP/34628/2024 CMP/ /	GIRIJA KUMAR MOHAPATRA MP	ALOK KUMAR PANDA	928/2024
65	D-CMP/34674/2024 CMP/ /	LINGARAJ NAYAK MP	TUSAR KUMAR MISHRA	929/2024
66	D-CMP/34674/2024 CMP/ /	LINGARAJ NAYAK MP	TUSAR KUMAR MISHRA	930/2024
67	D-CMP/34706/2024 CMP/ /	NURSINGH CHARAN PARIDA MP	ASHOK KUMAR SAHOO	931/2024
68	D-CMP/34722/2024 CMP/ /	PURNA CHANDRA PRADHAN@ABHIRA PANDAN MP	ABHIRA CHANDRA PANDA	932/2024
69	D-CMP/34724/2024 CMP/ /	MANOBODH BHOTRA MP	ADHIRAJ MOHANTY	933/2024
70	D-BLAPL/12677/2023 BLAPL/12677/2023	SOUBHAGYA GHADEI MP		1006/2024
71	D-BLAPL/15454/2024 BLAPL/6272/2024	SANJIT BISWAS MP	ABHAS MOHANTY	1007/2024
72	D-BLAPL/14355/2023 BLAPL/14355/2023	JHUNA BHOI MP		1008/2024
73	D-BLAPL/12234/2023 BLAPL/12234/2023	BINOD @ BINODA KANHAR MP		1009/2024
74	D-BLAPL/14674/2024 BLAPL/5195/2024	MANASH RANJAN BARIK@MANAS MP	PURNA CHANDRA MOHARANA	1010/2024
75	D-BLAPL/12500/2023 BLAPL/12500/2023	RANJIT NAYAK @ CHEIN MP	JYOTIRMAYA SAHOO	1011/2024
76	D-BLAPL/15519/2024 BLAPL/6732/2024	DIPAK@DEEPAK PATRA MP	BISWORANJAN SWAIN	1012/2024
77	D-BLAPL/14451/2024 BLAPL/4936/2024	BASUDEV LENKA @ KALIA MP	ANIRUDHA DAS	1013/2024
78	D-BLAPL/9586/2021 BLAPL/9586/2021	SRINATH RANA MP		1014/2024
79	D-BLAPL/13407/2024 BLAPL/4470/2024	ACHYUT PAWAR MP		1015/2024
80	D-ABLAPL/18972/2024 ABLAPL/6836/2024	TAPAN KUMAR PRUSTY @ TAPU BABU MP		1553/2024
81	D-ABLAPL/7786/2023 ABLAPL/7786/2023	KASHI@KASHINATH BARALA MP		1554/2024
82	D-ABLAPL/10666/2024 ABLAPL/4111/2024	NARAYAN MALLIK MP		1555/2024
83	D-ABLAPL/19433/2024 ABLAPL/7022/2024	MANAS BAGHAR MP		1556/2024
84	D-ABLAPL/13059/2024 ABLAPL/4641/2024	AKSHAYA MOHANTY MP		1557/2024
85	D-ABLAPL/20249/2024 ABLAPL/7318/2024	SOUMYA RANJAN RANSINGH MP		1558/2024
86	D-ABLAPL/8692/2019 ABLAPL/8692/2019	SANJAY CHANDRA SAHOO MP	TARA PRASAD MOHAPATRA	1559/2024
87	D-ABLAPL/15683/2024 ABLAPL/5975/2024	JYOTIPRAVA BEHERA MP	ASIT KUMAR OTTA	1560/2024
88	D-MACA/32548/2024 MACA/ /	D.M.,RELIANCE GENERAL INSURANCE CO. MP	CHITDUTTA	1802/2024
89	D-MACA/30744/2024	THE MANAGER LEGAL RELIANCE GENERAL INSURANCE COMPANY LTD.		

	MACA/808/2024	MP		1803/2024
90	D-MACA/29351/2024 MACA/ /	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD. MP	ADAM ALI KHAN	1804/2024
91	D-MACA/30645/2024 MACA/ /	D.M , NEW INDIA ASSURANCE CO.LTD MP	ADAM ALI KHAN	1805/2024
92	D-MACA/30650/2024 MACA/ /	D.M , NEW INDIA ASSURANCE CO.LTD MP	ADAM ALI KHAN	1806/2024
93	D-MACA/16634/2024 MACA/382/2024	TATA AIG G.I.CO. LTD. MP	ADAM ALI KHAN	1807/2024
94	D-MACA/16634/2024 MACA/382/2024	TATA AIG G.I.CO. LTD. MP	ADAM ALI KHAN	1808/2024
95	D-MACA/28127/2024 MACA/ /	TULASI DEI MP	DEBASISH PATNAIK	1809/2024
96	D-MACA/28127/2024 MACA/ /	TULASI DEI MP	DEBASISH PATNAIK	1810/2024
97	D-MACA/27847/2024 MACA/ /	AKSHAYA KUMAR TRIPATHY MP	DEBASISH PATNAIK	1811/2024
98	D-MACA/27847/2024 MACA/ /	AKSHAYA KUMAR TRIPATHY MP	DEBASISH PATNAIK	1812/2024
99	D-MACA/28120/2024 MACA/ /	NARAYAN MAHANA MP	DEBASISH PATNAIK	1813/2024
100	D-MACA/28120/2024 MACA/ /	NARAYAN MAHANA MP	DEBASISH PATNAIK	1814/2024
101	D-MACA/27844/2024 MACA/ /	JYOTIRMAYA @ JYOTIRMAYA NAYAK MP	DEBASISH PATNAIK	1815/2024
102	D-MACA/34571/2024 MACA/ /	MANAGER,M/S. UNITED INDIA INSURANCE CO.LTD. MP	PRAKASH KUMAR MOHANTY	1816/2024
103	D-MACA/34571/2024 MACA/ /	MANAGER,M/S. UNITED INDIA INSURANCE CO.LTD. MP	PRAKASH KUMAR MOHANTY	1817/2024
104	D-MACA/34580/2024 MACA/ /	D.M.,M/S.ORIENTAL INSURANCE CO.LTD. MP	PRAKASH KUMAR MOHANTY	1818/2024
105	D-MACA/34580/2024 MACA/ /	D.M.,M/S.ORIENTAL INSURANCE CO.LTD. MP	PRAKASH KUMAR MOHANTY	1819/2024
106	D-MACA/34584/2024 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO.LTD MP	PRAKASH KUMAR MOHANTY	1820/2024
107	D-MACA/34584/2024 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO.LTD MP	PRAKASH KUMAR MOHANTY	1821/2024
108	D-MACA/557/2018 MACA/557/2018	MANAGER,CHOLA G.I.CO.LTD. MP		1822/2024
109	D-MACA/986/2018 MACA/986/2018	M/S.SHRI RAM G.I.CO.LTD. MP		1823/2024
110	D-CRLA/22604/2024 CRLA/ /	KAMALINI NAYAK MP	UNMESH CHANDRA JENA	1999/2024
111	D-CRLA/13992/2024 CRLA/471/2024	RAMAKANTA NATH MP	MOHAN KUMAR SAHU	2000/2024
112	D-CRLA/24149/2024 CRLA/ /	PRAFULLA KUMAR SAHU MP	BHABANI SHANKAR DASPARIDA	2001/2024
113	D-CRLA/24149/2024 CRLA/ /	PRAFULLA KUMAR SAHU MP	BHABANI SHANKAR DASPARIDA	2002/2024
114	D-CRLA/643/2020 CRLA/643/2020	RAJA @ RAJESH ROUT MP	DEEPAK KUMAR SAHOO	2003/2024
115	D-CRLA/24171/2024 CRLA/ /	SITU PANDA MP	SAMARENDRA BAHADUR	2004/2024
116	D-CRLA/24171/2024 CRLA/ /	SITU PANDA MP	SAMARENDRA BAHADUR	2005/2024
117	D-CRLA/24174/2024 CRLA/ /	BIDHAN SINGH MP	SURENDRA NATH PADHY	2006/2024
118	D-CRLA/24174/2024 CRLA/ /	BIDHAN SINGH MP	SURENDRA NATH PADHY	2007/2024
119	D-CRLA/24174/2024 CRLA/ /	BIDHAN SINGH MP	SURENDRA NATH PADHY	2008/2024
120	D-CRLA/24222/2024 CRLA/ /	NARESH BEHERA @ NARESH KUMAR BEHERA MP	HUSARANI PATI	2009/2024

121	D-CRLMC/24060/2024 CRLMC/ /	PATITA @ PATITAPABAN BARIK MP	MANAS KUMAR CHAND	2124/2024
122	D-CRLMC/24073/2024 CRLMC/ /	BIBHASH BHATTACHARJEE MP	SAROJ RANJAN SUBUDHI	2125/2024
123	D-CRLMC/24061/2024 CRLMC/ /	PATITA @PATITAPABAN BARIK MP	MANAS KUMAR CHAND	2126/2024
124	D-CRLMC/24082/2024 CRLMC/ /	KAMLA SWAIN @ TIRKEY MP	HARIPAD MOHANTY	2127/2024
125	D-CRLMC/24113/2024 CRLMC/ /	SHYAM SUNDAR AGRAWALLA MP	PRAKASH KUMAR MISHRA	2128/2024
126	D-CRLMC/24116/2024 CRLMC/ /	MANOJ KUMAR SWAIN MP	SOUBHAGYA KUMAR DASH	2129/2024
127	D-CRLMC/24118/2024 CRLMC/ /	PRASANTA KUMAR ROUT MP	LALITENDU MISHRA	2130/2024
128	D-CRLMC/21036/2024 CRLMC/2713/2024	K. RABINDRA PATRO MP	P.ANUP DASH	2131/2024
129	D-CRLMC/21036/2024 CRLMC/2713/2024	K. RABINDRA PATRO MP	P.ANUP DASH	2132/2024
130	D-CRLMC/24172/2024 CRLMC/ /	SOURAV MOHANTY MP	MITALEE JESTHI	2133/2024
131	D-CRLMC/24178/2024 CRLMC/ /	BALABHADRA SAHOO MP	K.C.RAJGURU MOHAPATRA	2134/2024
132	D-CRLMC/24182/2024 CRLMC/ /	RIPU GURU MP	PREETAM MISHRA	2135/2024
133	D-CRLMC/24223/2024 CRLMC/ /	DR.RAJENDRA NARAYAN DAKHINAKABANKHANDA MP		2136/2024
134	D-CRLMC/24183/2024 CRLMC/ /	ASHIT @ ASIT KUMAR DUTTA MP	DURGA PRASAD DHAL	2137/2024
135	D-CRLMC/24205/2024 CRLMC/ /	GAJENDRA BEHERA @ GAJINDAR BIHAR MP	MANAS KUMAR CHAND	2138/2024
136	D-CRLMC/24227/2024 CRLMC/ /	MINATILATA MALICK @ MINATILATA DAS MP	SRIRYAKANTA DWIBEDI	2139/2024
137	D-WA/34449/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6015/2024
138	D-WA/34449/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6016/2024
139	D-WA/34449/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6017/2024
140	D-WA/34450/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6018/2024
141	D-WA/34450/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6019/2024
142	D-WA/34450/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6020/2024
143	D-WA/34451/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6021/2024
144	D-WA/34451/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6022/2024
145	D-WA/34451/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6023/2024
146	D-WA/34452/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6024/2024
147	D-WA/34452/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6025/2024
148	D-WA/34452/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6026/2024
149	D-WA/34453/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6027/2024
150	D-WA/34453/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6028/2024
151	D-WA/34453/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	6029/2024
152	D-WA/34454/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	

	WA/ /	MP		6030/2024
153	D-WA/34454/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		6031/2024
154	D-WA/34454/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		6032/2024
155	D-WA/34480/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6033/2024
156	D-WA/34480/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6034/2024
157	D-WA/34480/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6035/2024
158	D-WA/34455/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6036/2024
159	D-WA/34455/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6037/2024
160	D-WA/34530/2024	BIRA KISHORE MOHANTY	ANUP KUMAR MOHAPATRA	
	WA/ /	MP		6038/2024
161	D-WA/34455/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6039/2024
162	D-WA/34509/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6040/2024
163	D-WA/34509/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6041/2024
164	D-WA/34509/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6042/2024
165	D-WA/34537/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6043/2024
166	D-WA/34537/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6044/2024
167	D-WA/34537/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6045/2024
168	D-WA/34540/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		6046/2024
169	D-WA/34540/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		6047/2024
170	D-WA/34540/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		6048/2024
171	D-WA/34570/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		6049/2024
172	D-WA/34570/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		6050/2024
173	D-WA/34570/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		6051/2024
174	D-WA/34542/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		6052/2024
175	D-WA/34542/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		6053/2024
176	D-WA/34542/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		6054/2024
177	D-WA/34622/2024	BHUBANESWAR DEVELOPMENT AUTHORITY	DIPTIRANJAN MOHAPATRA	
	WA/ /	MP		6055/2024
178	D-WA/34622/2024	BHUBANESWAR DEVELOPMENT AUTHORITY	DIPTIRANJAN MOHAPATRA	
	WA/ /	MP		6056/2024
179	D-WA/34631/2024	PRASANTA SETHY	BUDHADEV ROURAY(SR.ADV.)	
	WA/ /	MP		6057/2024
180	D-WA/34543/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6058/2024
181	D-WA/34543/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6059/2024
182	D-WA/34543/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6060/2024
183	D-WA/34659/2024	DIPTIRANJAN MOHAPATRA	SAIBRATA RATH	
	WA/ /	MP		6061/2024

184	D-WA/34659/2024 WA/ /	DIPTIRANJAN MOHAPATRA MP	SAIBRATA RATH	6062/2024
185	D-WA/34659/2024 WA/ /	DIPTIRANJAN MOHAPATRA MP	SAIBRATA RATH	6063/2024
186	D-WA/34677/2024 WA/ /	SATISH KANHAR MP	SUBHADUTTA ROURAY	6064/2024
187	D-WA/553/2023 WA/553/2023	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	6065/2024
188	D-WP(C)/2787/2024 WP(C)/1278/2024	PARBATI SAHOO MP	SUMITRA MOHANTY	10538/2024
189	D-WP(C)/31740/2024 WP(C)/19017/2024	PRAHALLAD KUANRA @ PRHALLAD MP	GYANESWAR SATPATHY	10539/2024
190	D-WP(C)/31739/2024 WP(C)/18184/2024	NAKULA CHARANA ROUT MP	GYANESWAR SATPATHY	10540/2024
191	D-WP(C)/34467/2024 WP(C)/ /	PRASANTA KUMAR SAHOO MP	DILLIP KUMAR MOHANTY	10541/2024
192	D-WP(C)/10676/2024 WP(C)/6439/2024	SRIKANTA DAS MP		10542/2024
193	D-WP(C)/39566/2021 WP(C)/39566/2021	MAYADHAR SAHOO MP		10543/2024
194	D-WP(C)/39567/2021 WP(C)/39567/2021	MAYADHAR SAHOO MP	M/S	10544/2024
195	D-WP(C)/7661/2020 WP(C)/7661/2020	MANAS RANJAN SAMAL MP	BUDHADEV ROURAY	10545/2024
196	D-WP(C)/34496/2024 WP(C)/ /	SURENDRA NATH KAR MP	PRASANTA KUMAR SATAPATHY	10546/2024
197	D-WP(C)/34502/2024 WP(C)/19552/2024	SWARNAMANJARI SAHOO MP	SIDHARTHA SWAIN	10547/2024
198	D-WP(C)/34507/2024 WP(C)/19550/2024	SARASWATI SAHOO MP	MITHUN DAS	10548/2024
199	D-WP(C)/34506/2024 WP(C)/19547/2024	SAROJINI SAHOO MP	MITHUN DAS	10549/2024
200	D-WP(C)/29533/2024 WP(C)/17173/2024	KARPURA ROUT MP	ASWINI KUMAR DASH	10550/2024
201	D-WP(C)/34526/2024 WP(C)/ /	BINOD KUMAR JENNA MP	SANJAY KUMAR SAMANTARAY	10551/2024
202	D-WP(C)/34532/2024 WP(C)/ /	SUNIL KUMAR SINGHANIA MP	SAIBRATA RATH	10552/2024
203	D-WP(C)/34544/2024 WP(C)/ /	SHANTILATA DAS MP	SAIBRATA RATH	10553/2024
204	D-WP(C)/26387/2024 WP(C)/15224/2024	PRADIP KUMAR SANTARA MP	DAYANANDA MOHAPATRA	10554/2024
205	D-WP(C)/34558/2024 WP(C)/ /	BISWARANI MAHANTA MP	PRANAB KUMAR GHOSE	10555/2024
206	D-WP(C)/34561/2024 WP(C)/ /	ASHOK KUMAR PANIGRAHI MP	DWARIKA PRASAD MOHANTY	10556/2024
207	D-WP(C)/22096/2024 WP(C)/12419/2024	ROCHE DIAGNOSTICS INDIA PVT. LTD., MP	<del>MBISIBNU</del> PRASAD PRADHAN	10557/2024
208	D-WP(C)/22096/2024 WP(C)/12419/2024	ROCHE DIAGNOSTICS INDIA PVT. LTD., MP	<del>MBISIBNU</del> PRASAD PRADHAN	10558/2024
209	D-WP(C)/22096/2024 WP(C)/12419/2024	ROCHE DIAGNOSTICS INDIA PVT. LTD., MP	<del>MBISIBNU</del> PRASAD PRADHAN	10559/2024
210	D-WP(C)/34573/2024 WP(C)/ /	MANMATHA KUMAR JENA MP	AMIT PRASAD BOSE	10560/2024
211	D-WP(C)/34578/2024 WP(C)/ /	RUPALI BEHERA MP	SAMBEET PATTANAYAK	10561/2024
212	D-WP(C)/34586/2024 WP(C)/ /	KALPALATA SWAIN MP	SANTOSH KUMAR SWAIN	10562/2024
213	D-WP(C)/32897/2022 WP(C)/32897/2022	TANKADHAR JENA MP	BHABANI SHANKAR DASPARIDA	10563/2024
214	D-WP(C)/34595/2024 WP(C)/ /	THE BOUDH COOPERATIVE CENTRAL BANK MP	<del>MBISIBNU</del> SAHOO	10564/2024
215	D-WP(C)/22147/2023	URMILA DAS		

	WP(C)/22147/2023	MP		10565/2024
216	D-WP(C)/34606/2024 WP(C)/ /	SANJAY KUMAR PANDA MP	AMITABH MISHRA	10566/2024
217	D-WP(C)/34620/2024 WP(C)/ /	SUMITRA DEVI MP	JITENDRA KUMAR LENKA	10567/2024
218	D-WP(C)/34623/2024 WP(C)/ /	RUDRA NARAYAN NAYAK MP	SABYASACHI MISHRA	10568/2024
219	D-WP(C)/34626/2024 WP(C)/ /	PRAFULLA KUMAR NAYAK MP	SUBRAT SATPATHY	10569/2024
220	D-WP(C)/34629/2024 WP(C)/ /	GANESWAR SUBUDHI MP	KANANBALA ROY CHOUDHURY	10570/2024
221	D-WP(C)/34630/2024 WP(C)/ /	B.SRINIBAS RAO MP	DILLIP KUMAR MOHAPATRA	10571/2024
222	D-WP(C)/34632/2024 WP(C)/ /	EXECUTIVE ENGINEER ELECTRICAL (TPSS) MP	SURESH KANDULA DESHP SURESH KANDULA DESHP	10572/2024
223	D-WP(C)/34635/2024 WP(C)/ /	SASMITA SINGH MP	SANJIBANI MISHRA	10573/2024
224	D-WP(C)/25782/2024 WP(C)/14877/2024	KAIKEI @ KAIKEYEE NAG MP		10574/2024
225	D-WP(C)/29974/2024 WP(C)/18019/2024	TURAM PURTY MP		10575/2024
226	D-WP(C)/8009/2023 WP(C)/8009/2023	PINGALSINGH SABAR MP	SUDEEP KUMAR SARANGI	10576/2024
227	D-WP(C)/34663/2024 WP(C)/ /	AVISEK AGARWALLA MP	SASWAT KUMAR ACHARYA	10577/2024
228	D-WP(C)/7991/2023 WP(C)/7991/2023	KUSHA BARIHA MP	SUDEEP KUMAR SARANGI	10578/2024
229	D-WP(C)/7983/2023 WP(C)/7983/2023	BHANU PRATAP BISWAL MP	SUDEEP KUMAR SARANGI	10579/2024
230	D-WP(C)/7981/2023 WP(C)/7981/2023	GHASIRAM SAHU MP	SUDEEP KUMAR SARANGI	10580/2024
231	D-WP(C)/7986/2023 WP(C)/7986/2023	PHULASINGH DANDASENA MP	SUDEEP KUMAR SARANGI	10581/2024
232	D-WP(C)/8007/2023 WP(C)/8007/2023	NARAYAN PANDA MP	SUDEEP KUMAR SARANGI	10582/2024
233	D-WP(C)/8012/2023 WP(C)/8012/2023	RAM KUMAR ROUT MP	SUDEEP KUMAR SARANGI	10583/2024
234	D-WP(C)/8010/2023 WP(C)/8010/2023	LINGARAJ RANA MP	SUDEEP KUMAR SARANGI	10584/2024
235	D-WP(C)/8006/2023 WP(C)/8006/2023	BALESWAR RAUT MP	SUDEEP KUMAR SARANGI	10585/2024
236	D-WP(C)/7997/2023 WP(C)/7997/2023	MEENTA RAM RAUT MP	SUDEEP KUMAR SARANGI	10586/2024
237	D-WP(C)/8001/2023 WP(C)/8001/2023	BASUDEV TANGI MP	SUDEEP KUMAR SARANGI	10587/2024
238	D-WP(C)/7995/2023 WP(C)/7995/2023	NETRAM SABAR MP	SUDEEP KUMAR SARANGI	10588/2024
239	D-WP(C)/8002/2023 WP(C)/8002/2023	BIDYADHAR CHHATAR MP	SUDEEP KUMAR SARANGI	10589/2024
240	D-WP(C)/34673/2024 WP(C)/ /	UNION OF INDIA MP	SATYA SINDHU KASHYAP	10590/2024
241	D-WP(C)/7999/2023 WP(C)/7999/2023	KULESWAR RAUT MP	SUDEEP KUMAR SARANGI	10591/2024
242	D-WP(C)/8016/2023 WP(C)/8016/2023	KRUPASINDHU SIDAR MP	SUDEEP KUMAR SARANGI	10592/2024
243	D-WP(C)/34672/2024 WP(C)/ /	RAGHUNANDAN PADHI @ PADHEE MP	DIBYAJYOTI SAHOO	10593/2024
244	D-WP(C)/34678/2024 WP(C)/ /	AJAYA KUMAR SAHOO MP	PRADEEP KUMAR DASH	10594/2024
245	D-WP(C)/7988/2023 WP(C)/7988/2023	KARTIK SAHU MP	SUDEEP KUMAR SARANGI	10595/2024
246	D-WP(C)/8004/2023 WP(C)/8004/2023	ACHYUTA TANDI MP	SUDEEP KUMAR SARANGI	10596/2024

247	D-WP(C)/7993/2023 WP(C)/7993/2023	GANGADHAR SAHU MP	SUDEEP KUMAR SARANGI	10597/2024
248	D-WP(C)/34685/2024 WP(C)/ /	BHIMARAJ BEHERA MP	JIBAN RANJAN DASH	10598/2024
249	D-WP(C)/34687/2024 WP(C)/ /	SURAJ KUMAAR HARIJAN MP	SHASHI BHUSAN JENA	10599/2024
250	D-WP(C)/34689/2024 WP(C)/ /	SATYABHAMA PRADHAN MP	ARUN KUMAR MISHRA	10600/2024
251	D-WP(C)/5469/2024 WP(C)/2931/2024	REKHA BEHERA MP	SUKANTA KUMAR NAYAK, K.JENA, S.K.NAYAK, S.BEHERA, A.MALL	10601/2024
252	D-WP(C)/3600/2024 WP(C)/2493/2024	JOGENDRA NAYAK MP		10602/2024
253	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	SAMEER KUMAR DAS	10603/2024
254	D-WP(C)/18785/2024 WP(C)/10687/2024	SARASWATI MALIK MP		10604/2024
255	D-WP(C)/34711/2024 WP(C)/ /	SUBRAT KUMAR PRADHAN MP	BHASKAR CHANDRA PANDA	10605/2024
256	D-WP(C)/34717/2024 WP(C)/ /	VIVEKANANDA INDUSTRIAL TRAINING CENTRE, BILMURANAS MP	<del>SANDEEP KUMAR DAS</del>	10606/2024
257	D-WP(C)/34653/2024 WP(C)/ /	MS BKD LAXMI JV, JHARKHAND MP	PRABODHA CHANDRA NAYAK	10607/2024
258	D-WP(C)/34655/2024 WP(C)/ /	SUJATA TRIPATHY MP	SUKANTA KUMAR DALAI	10608/2024